Increase in Smokers and Tobacco users

- 1951. SHRIKARTAR SINGH DUGGAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that despite anti-smoking legislation in several States the number of smokers and tobacco users in the country is steadily increasing;
- (b) whether it is also a fact that it is due to the gross insensitivity and casual approach of the enforcement agencies; and
 - (c) if so, the steps being taken to curb it?
- THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) and (b) The National Sample Survey estimates of tobacco consumption prevalence available for the years 1987-88 and 1993-94 indicate that there is actually a decline in tobacco consumption in the country.
- (c) The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Bill, 2001", introduced in the Rajya Sabha on 7th March, 2001 intends to discourage the use of tobacco products.

The Government of India has advised the State Governments to take immediate necessary action to ensure prohibition of smoking in public places and to give wide publicity to the orders of the Supreme Court dated 2.11.2001 banning smoking in Public Places.

Proposals submitted by Government of Tripura

- 1952. SHRI MATILAL SARKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Government of Tripura has submitted proposals in the form of projects for sanction of funds relating to strengthening of District Hospitals in Tripura, establishment of Modern Psychiatric Hospital at Agartala and strengthening of para-medical institute;
 - (b) where do these proposals stand now; and
 - (c) whether the required funds have been sanctioned as per projects?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (c) Information is being collected and will be laid on the Table of the House.

Capacity of RIMS, Manipur

1953. SHRI RISHANG KEISHING: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the capacity of the Regional Institute of Medical Sciences (RIMS), Manipur in terms of bed and students, course-wise;
- (b) the modem equipment and accommodation provided during the past five years; and
- (c) the major development programmes in terms of equipment and buildings during the Tenth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OFHEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Increase in P.G. Medical Colleges in Andhra Pradesh

1954. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any proposal has been received from the Government of Andhra Pradesh for recognition of RG. courses and increase in RG. Medical Colleges in Andhra Pradesh;
 - (b) if so, the details of the proposal;
 - (c) whether M.C.I, has carried out any inspection in this connection; and
 - (d) if so, the details of the inspection?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (d) Yes, Sir. Request for recognition of 155 Postgraduate medical courses in different disciplines from various medical colleges in Andhra Pradesh have been received. Out of these Medical Council of India has carried out inspection in respect of 108 courses. The Postgraduate Medical Education Committee has